

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 266 of 1995

Wednesday this the 15th day of March, 1995.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

C.T.Sosa, D/o late Thomas,  
Retd. Gangwoman,  
Southern Railway, Quilon,  
residing at: Cheruman Chira,  
Thuruthikkara, Mulanthuruthi,  
Ernakulam District.

... Applicant

(By Advocate Mr. T.C. Govindaswamy)

Vs.

1. The Union of India, represented  
by the Secretary, Ministry of  
Railways, New Delhi.

2. The General Manager,  
Southern Railway,  
Headquarters Office,  
Park Town PO, Madras. 3.

3. The Divisional Railway Manager,  
Southern Railway,  
Trivandrum Division,  
Trivandrum-14.

4. The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum-14.

... Respondents

(By Advocate Mrs. Sumati Dandapani)

O R D E R

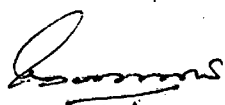
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicant seeks leave to  
withdraw the application. Counsel submits that applicant  
would request the second respondent to consider A2 on  
merits and pass appropriate orders. We need issue no  
directions because we are confident that the second


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respondent will consider the representation and pass appropriate orders. We grant leave and dismiss the application as withdrawn. We express no opinion on the merits. No costs.

Dated the 15th day of March, 1995.



S.P. BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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